

The position in regard to release of funds to Doordarshan for commissioning of films is under review.

Gandhi Development Blocks

3799. SHRIMATI KAMAL RANI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the names of the districts in various States particularly in Uttar Pradesh selected for the Gandhi Development Blocks;

(b) the factors taken into account and given priority while selecting these districts under the scheme; and

(c) the financial assistance to be made available by the Union Government and State Governments under the scheme, separately?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Required information is given in Statement.

(b) The blocks were selected from among the most backward and under-developed blocks in the country where a large number of people continue to live below the poverty line.

(c) Rupees Ten lakhs Central share and Rs. 2.50 lakhs as States share per block was released during 1995-96 to these blocks to undertake Indira Awaas Yojana (IAY). Subsequent installment to these blocks during 1996-97 could not be released so far due to non-receipt of the Utilisation Certificate. The districts were also allowed to spend upto Rs. 2.00 lakhs from out of the administrative expenditure permitted under the Jawahar Rozgar Yojana for 1995-96 for the preparation of integrated block plan for intensive development of Gandhi Blocks.

STATEMENT

List of 125 Blocks Selected Special Development on the Occasion of 125th Birth Anniversary of Mahatma Gandhi

S.No.	State/UT	District	Block
1	2	3	4
1.	Andhra Pradesh	Adilabad	1. Adilabad
		Anantpur	2. Tadiptri
		Godavari (East)	3. Sankhavaram
		Khammam	4. Yellandu
		Srikakulam	5. Kusibugga
		Visakhapatnam	6. Koyyaru
		Vizianagram	7. Parvathipuram
		Warangal	8. Gadur
2.	Arunachal Pradesh	Kameng (East)	1. Seppa
3.	Assam	Cachar	1. Lakhipur
		Darrang	2. Udalguri
		Dhemaji	3. Dhemaji
4.	Bihar	Bhagalpur	1. Calgaon
		Chatra	2. Simaria
		Dhanbad	3. Baghmars
		Dumka	4. Jarmundi
		Shekhpura	5. Shekhpura
		Godda	6. Godda
		Saharsa	7. Simribakhtiarpur
		Araria	8. Narpatganj
		Madhubani	9. Andhra Tarhi
		Supaul	10. Chattapur
		Ranchi	11. Khuntl
		Singhbhum (East)	12. Bharagors
		Saran	13. Magghi

1	2	3	4
		Sitamarhi	14. Runishedpur
		Champan (West)	15. Chaupatia
		Champan (East)	16. Sugauli
		Bhojpur	17. Sahar
5.	Gujarat	Panchmahals	1. Dahod
		Junagarh	2. Porbandar
		Vadodara	3. Naswadi
		Surat	4. Bardoli
6.	Haryana	Bhiwani	1. Loharu
		Hissar	2. Siwani
		Narnaul	3. Nangal Chaudhary
7.	Himachal Pradesh	Kinnaur	1. Pooh
		Lahaul and Spiti	2. Kaza
8.	Jammu and Kashmir	Anantnag	1. Breeng
		Doda	2. Banihal
		Kargil	3. Zamaskar
9.	Karnataka	Bidar	1. Aurad
		Chitradurga	2. Holalkere
		Chickamagaiur	3. Mudigere
		Kannada (Dakshin)	4. Bantwala
		Mysore	5. Kollegala
		Tumkur	6. Sira
10.	Kerala	Idukki	1. Thodupuzha
		Kannur	2. Peravoor
11.	Madhya Pradesh	Bastar	1. Geedam
		Betul	2. Shahpur
		Bulaspur	3. Jaijaipur
		Chhindwara	4. Junnardev
		Dhar	5. Bagh
		Jhabua	6. Alirajpur
			7. Udaygarh
		Khargaon	8. Barwani
		Morena	9. Vijaypur (P)
		Raisen	10. Gairatganj
		Sarguja	11. Lakhapur
		Shahdol	12. Gohparu
		Sidhi	13. Baidhan
12.	Maharashtra	Ahmednagar	1. Akoia
		Amravati	2. Achalpur
		Bhandara	3. Arjuni
		Dhule	4. Nandurbar
		Latur	5. Udgir
		Nasik	6. Baglan
		Yavatmal	7. Pandharkawda
		Gadchiroli	8. Kukheda
		Solapur	9. Mohol

1	2	3	4
13.	Manipur	Ukhrul	1. Chingai
14.	Meghalaya	West Garo Hills	1. Zikzak
15.	Mizoram	Lunglei	1. Lungsen
16.	Nagaland	Phek	1. Meluri
17.	Orissa	Balasore	1. Nilagiri
		Mayurbhanj	2. Thakurmunda
		Keonjhar	3. Champua
		Phulbani	4. Daringbadi
		Sundargarh	5. Tumudibandh
18.	Rajasthan	Banswara	6. Rajgangapur
		Barmer	1. Pipalkhunt
		Churu	2. Siwana
		Dungarpur	3. Saradarshahr
		Sikar	4. Aspur
		Udaipur	5. Neem Ka Thana
		Jalore	6. Jhadol
		Jaisalmer	7. Jaswantpur
19.	Sikkim	North District	8. Sankra
20.	Tamil Nadu	Arcot (North)	1. North District
		Chidambaranar	1. Kandhili
		Dharmapuri	2. Pudur
		Pasumpon	3. Morapur
		Muthuramalinga	4. S. Pudur
		Thevar	
		Salem	5. Mallasamudram
		Tiruchirapalli	6. Ariyalur
		Kamarajar	7. Nari kudi
21.	Tripura	South Tripura	1. Bagafa
22.	Uttar Pradesh	Azamgarh	1. Ahirauli
		Barabanki	2. Puredalai
		Basti	3. Rudauli
		Dehradun	4. Chakrata
		Deoria	5. Bankata
		Faizabad	6. Bhiyaon
		Gonda	7. Gaisari
		Hamirpur	8. Kharila
		Jhansi	9. Gursari
		Maharajganj	10. Partawal
		Nainital	11. Kotabagh
		Padrauna	12. Khadda
		Pithoragarh	13. Lohaghat
		Siddarth Nagar	14. Jogia
		Sonbhadra	15. Dudhi
		Gorakhpur	16. Belghat

1	2	3	4
23.	West Bengal	Bankura Birbhum Darjeeling Jalpaiguri Midnapur Purulia Siliguri	1. Chhatna 2. Rajnagar 3. Garubathan 4. Mainaguri 5. Binpur II 6. Arsha 7. Khoribari
24.	A and N Islands	Nicobar	1. Nancowry
25.	D and N Haveli		1. D and N Haveli
26.	Daman and Diu	Daman	1. Daman
27.	Lakshadweep		1. Kiltan

*[English]***Economic Packages for Kashmiries**

3800. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have announced any package for the development and upliftment of Jammu & Kashmir; and

(b) if so, the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). Yes, Sir. Follow-up action is being taken for implementation the economic package announced by the Prime Minister in both Houses of the Parliament in July/August, 1996.

Calcutta Circular Railway

3801. SHRI PRADIP BHATTACHARYA : Will the PRIME MINISTER be pleased to state :

(a) whether the Port Trust of Calcutta has agreed in principle to allot land for the construction of Calcutta Circular Railway; and

(b) if so, the reaction of the Government thereto and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

*[Translation]***Setting up of Industries in Food Processing Sector**

3802. DR. RAMKRISHNA KUSMARIA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the U.S. trade delegation has evinced any interest in the setting up of small and medium industrial units in the food processing sector;

(b) if so, whether any agreement in this regard has been reached; and

(c) if so, the details thereof alongwith terms and conditions of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) Under the Indo-US Commercial Alliance, both Indian and U.S. companies have expressed intent of greater collaboration with each other.

(b) and (c). The Ministry does not set up industrial units in food processing sector directly. Hence, no specific agreement has been signed in this regard. However, the Government encourage and permit setting up of industries with foreign technical/financial/marketing collaborations with various countries including U.S.A. According to available information 68 technical/financial collaboration proposals between India and U.S. companies have been approved between 8/91 to 8/96.

Indian Travellers

3803. SHRI DATTA MEGHE : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of Indian registered trawlers confiscated during the last two years and till date